

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) The year-wise details are :

1992-93	-	36,509
1993-94	-	46,820
1994-95	-	50,000
1995-96	-	105,000

(b) and (c) Yes, Sir. The targets were reduced for 1994-95 from 1,05,883 set in July, 1994 to downward 50,000 set in September, 1994.

(d) The targets could not be fully achieved due to non-supply of equipment in time by the manufacturers.

[Translation]

Doordarshan/ AIR Kendras in Madhya Pradesh

3028. SHRI BUDHSEN PATEL : Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of A.I.R. and Doordarshan Kendras in Madhya Pradesh alongwith their locations and coverage;

(b) the population being covered by these kendras; and

(c) the number of Akashvani Kendras broadcasting 'Vividh Bharati' programmes?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) and (b) As given in the enclosed Statement.

(c) Vividh Bharati programmes are being broadcast/ relayed from 10 kendras including local radio stations.

Statement

Location-wise All India Radio and Doordarshan service alongwith their coverage in the State of Madhya Pradesh

S.No.	Stations/Transmitter	Expected Coverage	
		Area (Thousand Sq. Kms.)	Population (Lakhs)
1	2	3	4
I. All India Radio			
1.	Ambikapur 20 KW MW	26.8	28.9
2.	Bhopal 10 KW MW	9.0	22.2
	1 KW MW	8.4	21.3
	3 KW FM	1.9	12.5
3.	Chhattarpur 20 KW MW	52.7	119.4
4.	Gwalior 20 KW MW	25.4	60.2

1	2	3	4
5.	Indore 100 KW MW 1 KW MW 3 KW FM	222.8 6.0 1.9	415.8 22.6 14.6
6.	Jabalpur 200 KW MW	113.5	171.7
7.	Jagdalpur 20 KW MW	26.0	22.5
8.	Raipur 100 KW MW	92.7	156.2
9.	Rewa 20 KW MW	43.0	107.0
10.	Khandwa 2x3 KW FM	6.3	9.2
11.	Betul 2x3 KW FM	6.3	7.6
12.	Bilaspur 2x3 KW FM	6.3	13.1
13.	Shivpuri 2x3 KW FM	6.3	7.5
14.	Chhindwara 2x3 KW FM	6.3	8.7
15.	Raigarh 2x3 KW FM	6.3	9.0
16.	Shahdol 2x3 KW FM	6.3	7.7
17.	Balaghat 2x3 KW FM	6.3	9.6
18.	Guna 2x3 KW FM	6.3	7.7
19.	Sagar 2x3 KW FM	6.3	10.7

State	Existing	Coverage Range (in Kms.)
1	2	3

Doordarshan

PPC

Madhya Pradesh Bhopal Raipur

HPT

Bhopal	120
Gwalior	120
Indore	120
Jabalpur	120
Jagdalpur	60
Raipur	120

LPT

Alirajpur	25
Ashoknagar	25
Ambikapur	25
Bailadilla	25
Balaghat	15
Betul	15
Bhandar	25
Bhind	15
Bijaipur	25
Bilaspur	25
Burhanpur	25
Chanderi	25
Chhatarpur	15
Chhindwara	15
Damoh	25
Datia	25

1	2	3
	Dungargarh	25
	Guna	25
	Harda	15
	Itarsi	25
	Jaora	25
	Jhabua	15
	Kanker	25
	Khandwa	25
	Khargaon	15
	Khurai	25
	Korba	25
	Kudeshwar	25
	Kurasia	15
	Kurwai	15
	Lahar	25
	Maihar	25
	Malanjkhanda	15
	Mandla	15
	Mandsaur	15
	Manindergarh	15
	Murwara	25
	Nagda	25
	Narsimhapur	15
	Neemuch	15
	Panchmarhi	25
	Panna	15
	Raghogarh	25
	Raigarh	15
	Rajgarh	15
	Rajhara Jharandili	25
	Ratlam	25
	Rewa	25
	Sagar	25
	Satna	15
	Seoni	15
	Shahol	25
	Shajapur	15
	Sheopur	25
	Shivpuri	15
	Sidhi	15
	Singrauli	25
	Sironj	25
	Tikamgarh	15
	Ujjain	25
	Bhopal (DD II)	25
	VLPT	
	Budhni	8
	Jashpurnagar	8
	Kondagaon	8
	Parasia	8
	Pakhanjore	8
	Transposer	
	Singrauli	8

★ (1) Coverage range is inclusive of fringe areas where elevated antennae & boosters are required for obtaining reception, subject to local terrain conditions.

(2) The population coverage is not monitored Transmitter-wise. The total terrestrial TV coverage in terms of area and population in the state is 66% and 71.37 respectively.

Legend: PPC - Programme Production Centre
HPT - High Power Transmitter
LPT - Low Power Transmitter
VLPT - Very Low Power Transmitter.

[English]

Survey for Construction of Jammu - Poonch Railway Line

3029. SHRI MANGAT RAM SHARMA : Will the Minister of RAILWAYS be pleased to state :

(a) whether any survey has been conducted for construction of Rail line between Jammu and Poonch via Akhnour and Rajouri; and

(b) if so, the details thereof and the expenditure incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b) A survey for a new BG line from Jammu to Poonch via Akhnour - Rajouri (160 km) has been taken up by the Railway at a cost of Rs. 15 lacs.

[Translation]

Amendment in the Industrial Disputes Act, 1947 and Trade Unions Act, 1926

3030. SHRIMATI SHEELA GAUTAM :
SHRI SHIVRAJ SINGH :

Will the Minister of LABOUR be pleased to state :

(a) whether the Union Government propose to amend the Industrial Disputes Act, 1947 and Trade Unions Act, 1926 in view of new industrial policy;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (c) On the recommendations of the 33rd session of the Indian Labour Conference held on 24th and 25th Oct., 1996, the Government has set up a Bipartite Committee on 6th November, 1996 to formulate specific proposals for a comprehensive Industrial Relations Bill and to consider the issue of recognition of Trade Unions through secret ballot. The Bipartite Committee is expected to submit its report by 31st May, 1997.

[English]

PCO/STD/ISD Booths in Tamil Nadu

3031. SHRI A.G.S. RAM BABU : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the criteria laid down for allotment of PCO/STD/ISD booths;